

- (a) whether foreign assistance is received for development works in tribal areas;
- (b) if so, whether it is implemented by both Government and non-Government organizations;
and
- (c) the amount received from both sources and the names of works in Chhattisgarh, Orissa and Jharkhand during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) and (b) Yes. Assistance is received from International Fund for Agricultural Development (IFAD), Department for International Development (DFID) and World Food Programme (WFP). The development programmes are implemented in three States viz. Orissa State through Integrated Tribal Development, Agency under Scheduled Tribes Welfare Department; Jharkhand State through Jharkhand Tribal Development Society, a society registered by the Welfare Department Government of Jharkhand, Chhattisgarh State through Chhattisgarh Tribal Development Society, a society registered by the Welfare Department, Government of Chhattisgarh.

- (c) The information is being collected and will be laid on the Table of the House.

Condition of adivasi areas

4132. DR. JANARDHAN WAGHMARE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government is aware of the fact that the adivasi areas/regions/districts are still under developed and without any infrastructure i.e. roads, housing, schools, etc.; and
- (b) if so, the measures being taken to liberate them from subhuman conditions?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) and (b) Yes Sir, various reports indicate that infrastructure in the tribal areas is not at par with other areas. The development and improvement of the infrastructure facilities in the country including tribal area is the responsibility of the each central Ministry / Department concerning its sector; so is of the respective State Government and UT administration. To supplement their efforts, the Ministry of Tribal Affairs released funds to the State Governments under the programme of grant under Article 275(1) of the Constitution of India. Priority for the development schemes are fixed and executed by the State Government depending on the felt needs of the local areas and its people.

State-wise details of funds released by the Ministry under the programme of Article 275(1) during last three years is given in Statement.

Statement

Status of grant under Article 275 (1) of the Constitution during last three years i.e. 2007-08 to 2009-10

		(Rs. in lakh)		
Sl.No.	States	2007-08 Release	2008-09 Release	2009-10 Total Release
1	2	3	4	5
1	Andhra Pradesh	2453.03	1863.44	1946.20
2	Arunachal Pradesh	544.29	308.68	35.20
3	Assam	1192.63	1444.88	1240.77
4	Bihar	319.20	0.00	95.00
5	Chhattisgarh	3090.44	3211.43	2834.80
6	Goa	68.45	7.00	0.00
7	Gujarat	3652.68	2372.77	4783.00
8	Himachal Pradesh	165.43	148.32	360.00
9	Jammu & Kashmir	286.61	193.66	282.74
10	Jharkhand	3060.27	1852.43	3730.00
11	Karnataka	1458.05	1496.37	1823.00
12	Kerala	101.52	159.42	387.00
13	Madhya Pradesh	5973.00	6466.80	6435.00
14	Maharashtra	3610.310	2441.46	2000.00
15	Manipur	311.96	324.44	352.50
16	Meghalaya	773.02	155.33	0.00
17	Mizoram	409.79	403.57	441.00
18	Nagaland	866.170	200.00	576.59
19	Orissa	4176.84	4129.73	7026.00
20	Rajasthan	3168.91	3107.04	1500.00
21	Sikkim	101.50	65.00	149.20

1	2	3	4	5
22	Tamil Nadu	0.00	291.39	342.00
23	Tripura	485.04	434.88	780.00
24	Uttar Pradesh	499.12	391.28	350.00
25	Uttarakhand	107.81	20.00	120.00
26	West Bengal	2151.620	2489.09	2320.00
GRAND TOTAL		39027.69	33978.41	39910.00

Education among dalit girls

†4133. SHRI KAPTAN SINGH SOLANKI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that the level of education among dalit girls in the country is not satisfactory;

(b) if so, the details thereof, State-wise;

(c) the steps being taken by Government to propagate education among the dalit girls and women throughout the country;

(d) whether Government is considering to provide a special financial package at State level for this purpose; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) to (e) The Ministry of Tribal Affairs does not deal with dalit issues. As per information collected from the Ministry of Social Justice & Empowerment the literacy rate amongst SC females has constantly improved as seen from the following last five census figures:

Census	Literacy rate amongst SC females
1961	03.3
1971	06.4
1981	10.9
1991	23.8
2001	41.90

†Original notice of the question was received in Hindi.